

STATEMENT

S.No.	State/UT	No. of cases in which freedom fighters pension has been sanctioned
1.	Andhra Pradesh	11060
2.	Arunachal Pradesh	-
3.	Assam	4330
4.	Bihar	24566
5.	Goa	911
6.	Gujarat	3570
7.	Haryana	1640
8.	Himachal Pradesh	579
9.	Jammu and Kashmir	1780
10.	Karnataka	9968
11.	Kerala	2813
12.	Madhya Pradesh	3337
13.	Maharashtra	16484
14.	Manipur	62
15.	Meghalaya	86
16.	Mizoram	4
17.	Nagaland	3
18.	Orissa	4166
19.	Punjab	6878
20.	Rajasthan	787
21.	Sikkim	-
22.	Tamil Nadu	4068
23.	Tripura	886
24.	Uttar Pradesh	17911
25.	West Bengal	22395
26.	A and N Islands	2
27.	Chandigarh	89
28.	Dadra and Nagar Haveli	-
29.	Daman and Diu	33
30.	Delhi	2031
31.	Lakshadweep	-
32.	Pondicherry	313
33.	INA	22005
Total		162757

Foreign Contribution

3014. SHRI HARADHAN ROY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names and addresses of individuals, organisations and institutions which received more than rupees one lakh as foreign contribution during each of the last three years; and

(b) the details of the amount received by them during the said period year-wise and the details of the activities on which the same was spent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). The names of all the reporting associations/organisations under the Foreign Contribution (Regulation) Act, 1976 during 1991-92, 1992-93 and 1993-94 are contained in the copies of the annual reports for these years regarding 'Receipt of Foreign Contribution by Voluntary Associations', which are available in the Parliament Library. The details of the amount received by them collectively for the various activities are also available in these reports.

Procurement of Pepper

3015. SHRI KODIKUNNIL SURESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government of Kerala has requested the Union Government to take steps for procurement of pepper from Kerala;

(b) if so, the details of the suggestions made by State Government; and

(c) the reaction of the Central Government thereto?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No proposal from the Government of Kerala for purchase of pepper under the Market Intervention Scheme has been received during 1996.

(b) and (c). Do not arise.

[Translation]

Expansion and Beautification of Stations

3016. SHRI VIRENDRA KUMAR SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether any scheme for expansion and beautification of Navinagar, Varun, Feshar, Jakhim railway stations of Eastern Railway was prepared in the past; and

(b) if so, the details thereof alongwith the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Navinagar, Feshar and Jakhim are wayside stations handling a small volume of passengers. These stations have already been provided with facilities and amenities commensurate with the number of passengers handled.

There is no station by the name Varun on Eastern Railway.